

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 281 of 2017**

**Dated: 25<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra State Power Generating Company Ltd. .... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **13.05.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*js/pk*